

HIGH COURT OF CHHATTISGARH AT BILASPUR

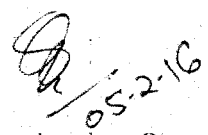
CORRIGENDUM

No. 1084 /Reg.(J)/2016

Bilaspur, dated 5 /02/2016

In the Current Roster with effect from 1<sup>st</sup> February, 2016, the matter "Request cases (Arbitration matters)" assigned to Single Bench-II of Hon'ble Mr. Justice Prashant Kumar Mishra, be read as "Request cases/Arbitration matters" in place of "Request Cases (Arbitration matters)".

By order of the Hon'ble the Chief Justice

  
(Ramashankar Prasad)  
Registrar (Judicial)